

CAUSE LIST 04-01-2018

<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT ADVOCATE</i>
1	Sh. Manish Sisodia	S.B.Criminal Misc.Pet. No.278/2017, Jagdish Chandra V/S Smt.Meera & Anr.	Mr. Umesh Shrimali	Mr. Sudhir Saruparia Mr. CM Babel
2	Sh. Manish Sisodia	S.B.Civil Writ Petition No. 7887/2017, Amreen & Anr. V/S State Of Rajasthan & Ors.	Ms. Ranjana Sharma	Mr. Iqbal Sherani
	Dr. Pramila Acharya	SB Civil Transfer Appeal No. 160/2017, Smt. Anjali V/s Ravi Kumar Vinayak	Mr. Trilok Joshi	Mr. Vipul Dharniya Mr. Naresh Sarswat

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<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT ADVOCATE</i>
1	Dr. Pramila Acharya	S.B.Criminal Revision No.943/2017, Parmjeet Kaur V/S State & Anr.	Mr. DS Thind	Mr. GJ Gupta

CAUSE LIST 08-01-2018

<i>S.N.</i>	<i>NAME OF MEDIATOR</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER ADVOCATE</i>	<i>NAME OF RESPONDENT ADVOCATE</i>
1	Sh.Jitendra Maheshwari	D.B. Civil Misc. Appeal No. 290/2011, Ashok Kumar V/s Smt. Madhubala & connected matter with D.B. CMA No. 289/11.	Mr. Prashant Kumar Sharma Mr. Rahul Kumar Sharma	Mr. N.R. Goswami Mrs. Sunita Mantri
2	Sh.Jitendra Maheshwari	S.B. Criminal Misc Pet. No. 2628/2017, Amit & Anr. V/s State & anr. Connected With S.B. Criminal Misc Pet. No. 2063/2017, Jitendra @ Mangi Lal V/s State & Anr.	Mr. S.D. Goswami	Mr. V.S. Rajpurohit, PP Mr. G.R. Bhari
3	Sh. Prashant Kumar Sharma	S.B. Cr. Rev. No. 1141/2016, Sunil V/s State and Anr	Mr. P.K. Mathur	Ms. Shweta Bhagchandani Mr. Himansu Purohit
4	Sh. Prashant Kumar Sharma	S.B.Criminal Misc.(Pet.) No.3008/2017, Piyush Bishwas V/S The State Of Raj. & Anr.	Mr. Surendra Surana	Mr. Kuldeep Mathur Mr. Vinod Choudhary

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5	Sh. Prashant Kumar Sharma	S.B. Civil Transfer Appeal No. 148/2017, Smt. Laxmi @ Pinki V/s Kiran Singh	Mr. Rameshwar Dave	Mr. Sheetal Kumbhat
6	Sh. Prashant Kumar Sharma	S.B. Civil First Appeal No. 337/2016, Kewal Ram V/s Bhikha Ram	Mr. Suresh Shrimali Mr. Rishabh Shrimali	Mr. Sanjeet Purohit

CAUSE LIST 09-01-2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Sh. Murlidhar Vaishnav	S.B. Criminal Misc. Pet. No. 4148/2017, Jayesh & Anr. V/s State & Anr.	Mr. Pradeep Shah	Mr. MS Panwar, PP Mr. Narendra Dave, DSP Mr. Mr. Suresh Kumbhat

भवदीय

Dheeraj S. Sharma
2-1-18.

उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण

जोधपुर

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